

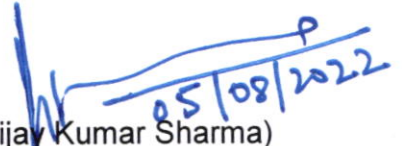
F. No. J-11017/12/2022-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 05th August, 2022

ORDER

With reference to this Department's earlier Order No. J-11017/1/2017-Judicial dated 18.09.2017 regarding engagement of Shri **Devesh Kumar Bansal**, Advocate as Senior Panel Counsel for High Court of Rajasthan, Jaipur Bench, the President is pleased to extend the term of Shri Devesh Kumar Bansal, Senior Panel Counsel beyond the date of expiry of his earlier term i.e. with effect from 18.09.2020 for further period of three years or until further orders, whichever is earlier.

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
3. Hindi version of this order will follow.


(Vijay Kumar Sharma)
Joint Secretary & Legal Adviser

Copy for information to:-

1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rajdeepak Rastogi, Addl. Solicitor General of India, High Court of Rajasthan.
3. Shri Mukesh Rajpurohit, Asstt. Solicitor General of India, Rajasthan High Court at Jodhpur.
4. Shri B. S. Chhaba, Asst. Solicitor General of India, Rajasthan High Court at Jaipur.
5. The Registrar, High Court of Rajasthan, Jaipur Bench at Jaipur, Rajasthan.
6. The Sr. Panel Counsel as mentioned above.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. One copy of this orders is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates'.
10. Office/Spare copies.


(D. Srinivas)
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